

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 916-921/2016

M/S. U.P. TRANSFORMERS INDIA PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX (CENTRAL), KANPUR

Respondent(s)

Date : 15-11-2018 These appeals were called on for hearing today.

For Appellant(s) Ms.Abhipsa Anamika,Adv.
Mr. Pawanshree Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to Ld.counsel for the appellant to
file the deficit court fee.

List the matter again on 18.01.2019.

RAJESH KUMAR GOEL
Registrar

SB